

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 241 of 2012 &
IA No. 388 of 2012**

Dated : 22nd November, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Rania of Industries Association & Ors. Appellant (s)

Versus

**Uttar Pradesh Electricity Regulatory Commission
& Ors. ...Respondent (s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s): Mr. Sanjay Singh for R.1
Mr. Pradeep Misra for R.2 & 3**

ORDER

The learned counsel for the Respondent seeks some time to get instructions and to argue the matter in I.A. No. 388 of 2012.

Post the matter for hearing the I.A. No. 388 of 2012 on
26.11.2012.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/mk